GOVERNMENT OF INDIA MINISTRY OF DEFENCE

DEFENCE RESEARCH & DEVELOPMENT ORGANISATION

RAJYA SABHA

UNSTARRED QUESTION NO. 2932

TO BE ANSWERED ON 27th March, 2023

TECHNOLOGY TRANSFER BY DRDO

2932 SHRI DEREK O' BRIEN:

Will the Minister of Defence be pleased to state:

- (a) the number of organisations with which DRDO has signed technology transfer agreement under its 2019 policy on technology transfer;
- (b) the kind of technology which has been shared with private companies; and
- (c) the manner in which this is impacting the safeguarding of technical defence information?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a): DRDO undertakes design and development of products for use by Indian Armed Forces. After successful product trial and evaluation, the technology of the same is transferred to Indian industries for mass production by signing a Licensing Agreement for Transfer of Technology (LATOT).

The current DRDO policy for Transfer of Technology (ToT) came into force on 19 August, 2019. Till date, DRDO has signed 670 Nos of LATOTs with industries under this policy.

- (b): DRDO transfers both Defence and dual use technologies to private companies.
- (c): As per the Licensing Agreement for Transfer of Technology (LATOT) signed between DRDO and the industry for transfer of DRDO developed technology, the recipient industry is bound not to transfer or sublicense the know how/ technology obtained from DRDO to any party without prior written approval of DRDO. Moreover, the LATOT bounds the industry to take all necessary measures to ensure that the technology is not passed on, disclosed, or given access to, except to such of their Directors, Officers and employees and their subcontractors to whom it is necessary to pass on, disclose or give access to, for the purpose of execution or manufacture of the product under the said LATOT.

As per the "Security Manual for License Defence Industries", issued by Department of Defence Production, the Licensee industry is required to put in place the prescribed minimum standards of security and other safeguards for production and sale of defence items, in the interest of National safety and security.
